Affidavit to be furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to Bikar Villan Sable (name of the House)

From 224-Rafiganj... Constituency (Name of the Constituency)

I, Ashok Kumar Singh, son of Sri Ramadhar Singh, aged 3\(\frac{1}{2}\) years; resident of
......(mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:(strike out whichever is not applicable)

- (1) I am a candidate set up by(name of the political party) / am contesting as an Independent candidate.
- (2) Details of PAN and status of filing of Income tax return:

Sl.No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	CRUPS3661N	2010-11	1,58,724/-
2.	Spouse	BGOPS5635L	2010-11	2,18,818/-
3.	Dependent 1	hatten time at		
4.	Dependent 2			
5.	Dependent 3	1117 27222		

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:

Sl.No.	Offence	Description
(a)	The details of cases where	

	the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	X
(b)	Name of the court, Case No. and Date of order taking cognizance:	X
(c)	Details of Appeal(s) / Application(s) for revision (if any) filed against the above order(s):	X

(4). Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted.	X
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	X
(c)	Punishment imposed	X

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

 Assets in joint name indicating the extent of joint ownership will also have to be given.

- In case of deposit/Investment, the details including Serial number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
- Value of Bonds/ Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

SI.No.	Description	Self	Spouse	Depend ent-1	Depend ent-2	Depend ent-3
(i)	Cash in Hand	206148/-	17643/-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each	SB A/c No. 20215881629 of SBI - 1,58976/-	SB A/c No. 4458000100045960 of PNB - 4,77,026/-			
(iii)	Details of investment in Bonds, Debentures/share	Mutual Fund – 80,000/-	Equity – 3,31,968/- Share – 80,000/-			

	companies/Mutu al Funds and			
	others and the amount.			
(iv)	Details of investment in NSS, Postal Savings, Insurance	annum	4	
	Policies and investment in any Financial			
	Instrument in Post office or Insurance Company and the			
(v)	amount Personal loans/advance given to any person or entity including firm, Company, Trust, etc. and other	TO THE TOTAL PROPERTY OF THE PARTY OF T		
	receivables from debtors and the amount,			
(vi)	Motor Vehicles/ Aircrafts/ Ships (details of Make, Registration No. etc., Year of Purchase and	Scorpio - 900000/- Rifle -60000/- Gun - 25000/-		
	amount)			
(vii)	Jewellery, bullion and valuable thing (give details of weight and value)		Gold Ornament - 50000/-	
(viii)	Any other assets			

	such as value of claims/interest.			
(ix)	Gross Total Value	14,35,400/-	9,56,637/-	

B. Details of Immovable assets:

(Note:

- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
- Each land or building or apartment should be mentioned separately in this format)

SI.No.	Description	Self	Spouse	Depende nt-1	Depende nt-2	Depend ent-3
(i)	Agricultural Land Location(s) Survey number(s)	Ancestral Land at Vill-Darmiyan Tola Balwant Bigha, Distt- Aurangabad – His Share 1/3 rd	Village - Karma Tala, Distt. Aurangabad			
	Area (Total measurement in acres)	Total Area of Land 15 Acres out of which His Shares 1/3 rd i.e. 5 acres	1 Bigha			
	Whether inherited property (Yes or No)	Yes	No			
	Date of purchase in case of self acquired property	Ancestral				
	Cost of Land (in case of purchase) at the time of purchase	Market Value – 10,00,000	Market Value – 160000/-			
	Any Investment on the land by way of development, construction, etc.					

	Approximate Current market value		
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Land at Bailey Road, Patna – His Share 1/4 th	
	Area (Total measurement in sq.ft.)	Total Area of Land Approx - 17.36 Decimal - His Share 1/3 rd - 4.34 Decimal	
	Whether inherited property (Yes or No)	Yes	
	Date of purchase in case of self acquired property	Not Applicable	
	Cost of Land (in case of purchase) at the time of purchase		
	Any Investment on the land by way of development, construction, etc.	Tuest fact	
	Approximate Current market value	any list in the	
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)		
	Built up Area (Total measurent in sq.ft.)		

Whether					1
inherited					
property (Yes or					
No)					
Date of purchase					
in case of self					
acquired property					
The state of the s					
The state of the s					
Approximate					
Current market					
value					
	The state of the s				
1					
	Rs. 19,00,000/-				
	(His Share- 1/4 th)				
10 10 10 10 10 10 10 10 10 10 10 10 10 1					
12.70.00 (AP2.10.00)					
	4500 Sqft.				-
The state of the s	Approx		0 - 1	-	
sq.ft.)	(His Share- 1/4 th)		- 11		
Built up Area					
(Total	30				
measurement in					
10.000,000,000,000					
The state of the s					
acquired property					
	property (Yes or No) Date of purchase in case of self acquired property (in case of purchase) at the time of purchase Any Investment on the property by way of development, construction, etc. Approximate Current market value Residential Buildings (including apartments) -Location(s) -Survey number(s) Area (Total measurement in sq.ft.) Built up Area (Total measurement in sq.ft.) Whether inherited property (Yes or No) Date of purchase in case of self	inherited property (Yes or No) Date of purchase in case of self acquired property (in case of purchase) at the time of purchase Any Investment on the property by way of development, construction, etc. Approximate Current market value Residential Buildings (including apartments) -Location(s) -Survey number(s) Area (Total measurement in sq.ft.) Built up Area (Total measurement in sq.ft.) Whether inherited property (Yes or No) Date of purchase in case of self	inherited property (Yes or No) Date of purchase in case of self acquired property (in case of purchase) at the time of purchase Any Investment on the property by way of development, construction, etc. Approximate Current market value Residential Buildings (including apartments) -Location(s) -Survey number(s) Area (Total measurement in sq.ft.) Built up Area (Total measurement in sq.ft.) Whether inherited property (Yes or No) Date of purchase in case of self	inherited property (Yes or No) Date of purchase in case of self acquired property (in case of property (in case of purchase) at the time of purchase Any Investment on the property by way of development, construction, etc. Approximate Current market value Residential Buildings (including apartments) -Location(s) -Survey number(s) Area (Total measurement in sq.ft.) Built up Area (Total measurement in sq.ft.) Built up Area (Total measurement in sq.ft.) Whether inherited property (Yes or No) Date of purchase in case of self	inherited property (Yes or No) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the property by way of development, construction, etc. Approximate Current market value Residential Buildings (including apartments) -Location(s) -Survey number(s) Area (Total measurement in sq.ft.) Built up Area (Total measurement in sq.ft.) Whether inherited property (Yes or No) Date of purchase in case of self

	Cost of property (in case of purchase) at the time of purchase			
	Any Investment on the land by way of development, construction, etc.	1000		
	Approximate Current market value			
(v)	Others (such as interest in property)			
(vi)	Total of Current Market Value of (i) to (v) above	32,00,000/-	160000/-	

(6) I give herein below the details of liabilities / dues to public financial institutions and government:-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

SI.No.	Description	Self	Spouse (s)	Depend ent-1	Depend ent-2	Depend ent-3
(i)	Loan or dues to Bank/ Financial Institution(s) Name of Bank or FI –SBI Amount outstanding	Auto Loan from SBI, Vidhanshabha 600000/-				
	Nature of Ioan — Car Loan EMI	12000/-				
	Loan or dues to any individuals/ Entity other than					

	mentioned in (i) above. Name(s) Amount outstanding Nature of loan		
	Any other liability		
	Grand total of liabilities	600000/-	
(ii)	Government Dues: Dues to departments dealing with government accommodation	×	
	Dues to departments dealing with supply of water	*	- Littlemaker
	Dues to departments dealing with supply of electricity	×	
	Dues to departments dealing with supply of telephones/ mobiles	X	
	Dues to departments dealing with government transport (including aircrafts and helicopters)	X	
	Income Tax Dues	×	

Wealth Tax Dues	~		
Service Tax Dues	×		
Municipal / Property Tax Dues	*		
Sales Tax Dues	4		
Any other dues	×		
Grand total of all Govt. dues.	X		

(7) Details of profession or occupa	tion:	
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a.	Self
M.	

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate / diploma/ degree course)

(Name of the School / College/ University and the year in which the course was completed)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE;

1.	Nar	me of the candidate	Sh. Ashok Kumar Singh
2.	Full	postal address	Daxmia Tole Balwant Prophe, Rafigory
	Number and Name of the constituency and state		224-Rafzganj (Bishar)
4.	Name of the political party which set up the candidate (otherwise write 'Independent')		Janta Dal Unzted
4.	37,000	Number of cases in which conviction order passed (other than those referred to in Form 26)	
	(b)	Total number of Pending	

		cases where	111				
5.	PAN of		Year for which last Income Tax Return filed		101		
	(a)	Candidate		illed			
	(b)						
	(c)	Dependents	100000	100			
6.	Details of Assets		and Liabiliti	es in rupees	5		
		Description	Self	Spouse	Depen dent-I	Depen dent-II	Depen dent-
A.		Moveable Asset (total value)	14,35,400/-	9,56,637/-			
В.		Immovable Asset	32,00,000/-	1,60,000/-			
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ii)	Approximate Current Market Price of Asset (Total Value)					
7.		Liabilities					
		(i) Government dues (Total)					
		(ii) Loans	600000/-				

	from Bank, Financial Institutions and others (Total)	
8.	Highest educational qualification (Give details of School/ University education with full form of the certificate / diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed).	Graduation

VERIFICATION

I, Ashok Kumar Singh, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than mentioned in items 3 and 4 above:
- (b)I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verif	ied at	this the 27th day of Decembro11
		DEPONENT SING 27-112/11
Note:	1	Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
ivore.	4.1	Amount should be filed latest by 5.00 PM on the last date of filing nominations.
	2.	Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

- All columns should be filled up and no column to be left blank. If there is no information
 to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be,
 should be mentioned.
- 4. The affidavit should be either typed or written legibly and neatly.